

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**STARRED QUESTION NO. 207  
TO BE ANSWERED ON 31.07.2017**

**HOUSING SCHEME FOR MINE WORKERS**

**†\*207. SHRI SADASHIV LOKHANDE:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has formulated/proposes to formulate any scheme to provide housing facility for the workers engaged in the mining sector in the country;**
- (b) if so, the details thereof along with the locations identified in this regard, State/UT-wise; and**
- (c) the number of dwelling units likely to be constructed and the amount of the Housing loan proposed to be sanctioned to the mining workers for the purpose?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) to (c): A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO \*207 FOR 31.07.2017 BY SHRI SADASHIV LOKHANDE REGARDING HOUSING SCHEME FOR MINE WORKERS.**

**(a) to (c): Yes Madam, Ministry of Labour & Employment has formulated Revised Integrated Housing Scheme (RIHS), 2016, which is applicable to the workers engaged in Iron Ore Mines, Manganese Ore & Chrome Ore Mines (IOMC)/Limestone Ore Mines, Dolomite Ore Mines (LSDM) /Mica Mines, registered with the Labour Welfare Organisation (LWO). This scheme is implemented all over India. The schemes provides housing subsidy of Rs. 1,50,000/- per worker for construction of house to be paid in three installments directly into the bank account of the beneficiaries. The number of dwelling units depends on the eligible applications received from all over India.**

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